# <u>COURT - I</u>

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### APPEAL NO. 257 OF 2015

Dated: 27<sup>th</sup> April, 2017

#### Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

M/s Jaiprakash Power Ventures Ltd.	Vs.		Appellant(s)
Madhya Pradesh Electricity Regulato	-		Respondent(s)
Counsel for the Appellant(s)	:	Ms. Molshree Bhatnagar Mr. Shivam Sinha	
Counsel for the Respondent(s)	:	Ms. Mandakini Ghosh Ms. Ritika Singhal for R.1	
		Mr. Nitin Gaur Ms. Anuradha Mishra	a for R.2

## <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>11.05.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt